

(ii) **CREATION OF SEPARATE RAILWAY DIVISION FOR WESTERN ORISSA.**

SHRI RASA BEHARI BEHERA (Kalahandi) : I would like to raise the following issue under rule 377. Western districts of Orissa have not got due consideration in matters of railway development in the absence of a separate railway division in Western Orissa. One-third of the total railway line laid in SE Railway is within the State of Orissa and major rail roads pass through Western districts of the state. SE Railway has 7 divisions in all and only one division is situated at Khurda Road near Bhubaneswar of Orissa. Four more divisions have jurisdiction within the State of which 2 divisions viz. Chakradharpur and Waltair have extensive areas of Western Orissa within their jurisdiction. In spite of this the big workshops and divisional headquarters are situated outside Orissa.

The workload of almost all the important railway stations of this part of the State has gone up following the coming up of large number of cement factories in this region. Coal India have plans for extensive development and raising coal fields in Central India and Brajrajnagar section of Western Orissa. Apart from this, several other small, medium and large scale industries are coming up in this area. All these together would generate considerable amount of traffic, particularly in Waltair, Bilaspur and Chakradharpur Divisions of SE Railway at present, the workload of Chakradharpur and Bilaspur divisions is quite heavy and further workload would create operational and managerial problems.

The new divisions can be constituted by taking away some portion from Chakradarpur and Waltair divisions. Some of the main railroads like Rourkela and Raigarh, Jharsuguda and Titlagarh, Raygada and

Raipur and Barsuan and Birmitrapur can be kept in the jurisdiction of new railway division.

In view of this I urge the Government to take immediate steps for the creation of a separate railway division for Western Orissa.

(iii) **ALLEGED MIS-MANAGEMENT AND WASTEFUL EXPENDITURE IN INDIAN COUNCIL OF AGRICULTURAL RESEARCH.**

SHRI HARIKESH BAHADUR (Gorakhpur) : Indian Council of Agricultural Research is the apex body which coordinates research in the field of agriculture and as such it has to set the highest standards. Under it come institutions of national importance dealing with research in particular fields. It has a budget running into Rs. 300 crore. It is essential that the working of the ICAR is got reviewed in depth so as to make sure that the moneys are spent for approved objectives and that the farmers in the field are rendered service for it is in their name that huge amounts are given. In particular, I would like to draw attention to two aspects :

- (i) The Audit Reports should be gone into with a view not only to take deterrent action against those who are found guilty of irregularities or wasteful expenditure but to ensure that remedial measures are taken to obviate recurrence;
- (ii) Wherever Expert Committees have gone into the working of research institutions, as for example Sheep Research Institution, and have highlighted deficiencies, irregularities etc. these should be gone into and proper measures taken to rectify the deficiencies,